

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-507**  
IB-657/ND/2021  
IA/5514/2024

**IN THE MATTER OF:**

Manish Aneja & Ors.

**.....Applicant**

**Vs.**

Revital Reality Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 01.07.2025**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**MS. ANU JAGMOHAN SINGH,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Arvind Nayar, Sr. Adv. with Mr. Abhishek Anand,  
Mr. Hardeep Sachdeva, Mr. Abhyudai Singh, Ms. Gauri  
Rishi, Ms. Swati Sharma, Ms. Srishti Juneja,  
Mr. Mkund Rawat, Ms. Yamini Sharma, Advs. in  
IA/5514/2024

For the Respondent :

For the RP : Mr. Rishabh Jain, Adv.

**ORDER**

**IA/5514/2024:-**

Heard the submissions made by the Ld. Sr. Counsel on behalf of the Applicant in part. Ld. Counsel on behalf of the Respondent is also present. For continuation of the argument, list this application on **07.07.2025**.

**Sd/-**  
**(ANU JAGMOHAN SINGH)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**